

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 18.12.2019 (WEDNESDAY)**

**COURT - II**

**10:40 AM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1166 of 2019	Bimalkumar Manubhai Savalia. Vs. Bank of India & Anr.	Aniket Prasoon	Ashish Rana-R1

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 409 of 2019	Indo Alusys Industries Ltd. Vs. SMW Metal Pvt. Ltd.	Rohit Krishan Naagpal	P. Nagesh-R1
3.	Comp. App. (AT) (Ins) No. 596-597 of 2019	MTR Foods Pvt. Ltd. Vs. Ashish Kanodia, RP of the Maiyas Beverages and Food Pvt. Ltd. <b>With</b>	Aishwarya Choudhary	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
4.	Comp. App. (AT) (Ins) No. 598-600 of 2019	Peepul Capital Fund III LLC. Vs Ashish Kanodia, RP of the Corporate Debtor & Ors. <b>With</b>	Aakarshan Sahay	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
5.	Comp. App. (AT) (Ins) No. 791 of 2019	Shetron Ltd. Vs. Maiyas Beverages and Foods Pvt. Ltd. & Ors.	Priya Pathania	Abhijeet Sinha Atanu Mukherjee
6.	Comp. App. (AT) (Ins) No. 830 of 2019	Indiabulls Housing Finance Ltd. Vs. Samir Kumar Bhattacharya & Anr.	Sumesh Dhawan	Kanwal Chaudhary-R1 Neha Sharma-R2
7.	Comp. App. (AT) (Ins) No. 984 of 2019	Ugro Capital Ltd. Vs. Bangalore Dehydration and Drying Equipment Co. Pvt. Ltd.	Saad Sher Vani	Kamaldeep
8.	Comp. App. (AT) (Ins) No. 1010 of 2019	K.B. Polychem (India) Ltd. Vs. Kaygee Shoetech Pvt. Ltd.	Shailender Kumar	Parveen Kumar Aggarwal
9.	Comp. App. (AT) (Ins) No. 1184 of 2019	Corporation Bank Vs. SJN Energy Infrastructure Pvt. Ltd.	Samarendra Kumar	

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By Order

-sd/-

Registrar